

HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 33

Date: 11th May, 2023.

To,

1. Sri Mohan Chandra Joshi, Joint Registrar- I
2. Sri Krishna Chandra Suyal, Joint Registrar- II

Subject: Regarding Selection to the Vacant Post of Registrar (For High Court Cadre).

For the purpose of filling up 01 (One) vacant post of Registrar, (For High Court Cadre) in the establishment of High Court of Uttarakhand, a Suitability Test (Viva-voce) is scheduled to be conducted on 24.05.2023 at 05:30 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.

The aforementioned Joint Registrar's of the Court are required to appear for the said Viva-voce on 24th May, 2023 at 05:30 P.M. at the designated place.

By order of Hon'ble the Chief Justice

Sd/-

(Anuj Kumar Sangal)

Registrar General

High Court of Uttarakhand, Nainital.

No. 2275 /UHC/Recruitment Cell/I-a1/2022

Date: 11th May, 2023.

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Joint Registrar I & II of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Assistant Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

By Order,

~~Registrar (Inspection)~~

11/5/23